

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>OBECTION</b>				
1	O.S. 539/2003 (SUMMONS) IA/1/2003		RATHAMMA <b>Vs</b> SIDDAGANAMMA	T SESHAGIRI RAO  T. SESHAGIRIRAO
<b>STEPS</b>				
2	EX 27/2010 (SUMMONS)		N S ANAND <b>Vs</b> MARAPPA	A.PRAKASH
3	FDP 20/2013 (SUMMONS)		Bhagyamma <b>Vs</b> Hanumantharayappa	Mylaraiah Associates
<b>( O.S./0001639/2008)</b>				
4	O.S. 831/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013		Prasanna kumar.K.M <b>Vs</b> Sharadamma	D.S.Jayaraj
5	O.S. 1839/2014 (SUMMONS) IA/1/2014		Nagamma <b>Vs</b> Yellappa	D A Shivakumar
6	O.S. 331/2017 (SUMMONS) IA/1/2017 IA/2/2017		Lokanath <b>Vs</b> Ramaiah	V B Shivakumar
7	M.C. 12/2019 (SUMMONS)		MAHESH M <b>Vs</b> ARCHANA C	Nagaraja K
8	M.C. 29/2020 (A.D.R)		Sapna Paliwal alias Sapna Mukherji <b>Vs</b> Manu Paliwal	Chandrashekara
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>OBJECTION ON IA</b>				
9	O.S. 722/2020 (SUMMONS) IA/1/2020		PAWAN KUMAR NAGARWAL <b>Vs</b> NIMARATA MARWAH	RAJU P AND CO.,
<b>STEPS</b>				
10	EX 15/2017 (SUMMONS)		Girish M <b>Vs</b> Muralikrishna J	
11	O.S. 1673/2017 (SUMMONS) IA/1/2017		Sanjay <b>Vs</b> Ramanjinappa	M/s Law Firm

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12	O.S. 1420/2019 (SUMMONS) IA/1/2019		Nagaraju <b>Vs</b> Narasimhaiah	K R Srinivasan
13	O.S. 1604/2019 (SUMMONS) IA/1/2019		Geethamma <b>Vs</b> Ramanjinappa	K T Venkatesh Murthy
14	Misc 203/2019 (SUMMONS) IA/1/2019		Hanumakka <b>Vs</b> Thimmakka	M P Puttaraju
15	O.S. 1851/2019 (SUMMONS)		Amaravathi <b>Vs</b> Srinivasa Reddy K	Shivananda Meti
16	O.S. 1504/2015 (NOTICE) IA/1/2015 IA/2/2015		Shamasudara Reddy P C <b>Vs</b> Chikkanna Reddy P V	J.V CHANDRASHEKAR
17	O.S. 675/2018 (HEARING) IA/1/2018		Shakuntala <b>Vs</b> Somashekaraiah S M	B Vijay Shetty
18	O.S. 2310/2007 (EVIDENCE.) IA/1/2007		MUNİYAPPA <b>Vs</b> APPAYANNA	
<b>ARGUMENTS BY ADV. DEFTS.</b>				
19	O.S. 1416/2019 (ARGUMENTS.) IA/1/2019		Anand B K <b>Vs</b> Krishnappa	Harish K A
20	O.S. 200/2020 (ORDERS.) IA/1/2020 IA/2/2020		Chandru V D <b>Vs</b> The Thasildar	B E Ravi Kumar
<b>Cases listed below are adjourned due to Covid 19</b>				
21	FDP 21/2015 (SUMMONS)	<b>05-11-2020</b>	Venkatesh <b>Vs</b> Yellappa	
22	O.S. 1579/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>05-11-2020</b>	Manjesh R <b>Vs</b> Krishna Reddy K C	Jayarakash
23	O.S. 1801/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	KRISHNAPPA <b>Vs</b> KONDAPPA	GAJENDRA G M
24	O.S. 66/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>05-11-2020</b>	MAHESHA <b>Vs</b> CHANDRASHEKAR V	PAPANNA L

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25	O.S. 131/2019 (SUMMONS) IA/1/2019	<b>05-11-2020</b>	Narayanamma <b>Vs</b> Chikkathayamma	Padma A
26	Misc 36/2019 (SUMMONS) IA/1/2019	<b>05-11-2020</b>	THAYAMMA <b>Vs</b> RAMAIAHA	Murthy M
27	Misc 40/2019 (SUMMONS)	<b>05-11-2020</b>	YELLAMMA <b>Vs</b> LALITHAMMA	SUNIL KUMAR K
28	O.S. 1713/2019 (SUMMONS)	<b>05-11-2020</b>	Karnataka Gramin Bank, Rep. by N K Muniraju H S Ramachandra <b>Vs</b> Nanjachari B	
29	EX 116/2007 (EVIDENCE.)	<b>05-11-2020</b>	V SATHISH <b>Vs</b> MUNIYAMMA	MAP S VENKATESH
30	O.S. 71/2013 (EVIDENCE.) IA/1/2013	<b>05-11-2020</b>	Nagalakshamma.A.R <b>Vs</b> Ramaiah.M	A.C.Subramanya
31	O.S. 269/2017 (EVIDENCE.) IA/1/2017	<b>05-11-2020</b>	Munigurappa <b>Vs</b> Munivenkatappa alias Thimmaiah	Venkatesh M T
32	O.S. 389/2017 (EVIDENCE.) IA/1/2017	<b>05-11-2020</b>	Thimmakka alias Dodda Thimmakka <b>Vs</b> Jayamma	M T R
33	O.S. 648/2017 (EVIDENCE.) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017	<b>05-11-2020</b>	AMULYA <b>Vs</b> N.KAVITHA	S Vema Reddy Asso.
34	O.S. 995/2017 (EVIDENCE.) IA/1/2017	<b>05-11-2020</b>	Malles G K <b>Vs</b> Deviramma	M G Ravisha
35	O.S. 1121/2017 (EVIDENCE.)	<b>05-11-2020</b>	Ramakrishna B G <b>Vs</b> M/s Pleasant Valley Development Pvt Ltd	Satish V Naik
36	Misc 82/2017 (EVIDENCE.)	<b>05-11-2020</b>	Kamamma alias Kamala <b>Vs</b> Narasimha Murthy	
37	O.S. 17/2018 (EVIDENCE.) IA/1/2018	<b>05-11-2020</b>	Ananda Reddy G <b>Vs</b> Govinda Ganapa	B N J

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38	O.S. 18/2018 (EVIDENCE.) IA/1/2018	<b>05-11-2020</b>	Ananda Reddy G <b>Vs</b> Govinda Ganapa	B N J
39	Misc 126/2018 (EVIDENCE.) IA/1/2018	<b>05-11-2020</b>	V Ramakrishna <b>Vs</b> Adilakshmi	Thyagaraja
40	O.S. 1386/2018 (EVIDENCE.) IA/1/2018	<b>05-11-2020</b>	Narasamma <b>Vs</b> Shivananda L C	K.SHIVASHANKAR
41	O.S. 489/2019 (EVIDENCE.) IA/1/2019	<b>05-11-2020</b>	Subramanya Y N <b>Vs</b> Narayanaswamy	Mylaraiah Associates
42	O.S. 667/2019 (EVIDENCE.) IA/1/2019	<b>05-11-2020</b>	Hyderr Sabi <b>Vs</b> Govardhan Rao S	Shashikumar R
43	O.S. 668/2019 (EVIDENCE.) IA/1/2019	<b>05-11-2020</b>	Noor Jan <b>Vs</b> Govardhan Rao S	Shashikumar R